

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.349
TO BE ANSWERED ON THE 26TH APRIL, 2016/ VAISAKHA 6, 1938 (SAKA)
INVOLVEMENT OF JUVENILES IN CRIMES**

**349. DR. P. VENUGOPAL:
SHRI V. ELUMALAI:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether incidents of crime by juveniles are on the rise in the country;

(b) if so, the details thereof and the total number of such cases reported during each of the last three years and the current year, crime and State-wise;

(c) whether the Government has identified the reasons behind the increase in such crimes and if so, the details thereof;

(d) whether the Government has directed the States to enhance the police density in areas where such crimes are reported frequently and if so, the details thereof; and

(e) the other corrective steps taken by the Government to check such cases in future?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARTHIBHAI CHAUDHARY)**

(a) to (c): The increase in number of crimes reported are attributed to several measures taken by the Union Government along with State Governments /Union Territory Administrations due to truthful

LU.US.Q.NO.349 FOR 26.4.2016

reporting of crime and mandatory registration of FIRs for various crimes / offences committed. The State/UT wise total number of cases reported against juveniles during the year 2012-2014 is at Annexure.

(d): The Ministry of Home Affairs issues various Advisories regarding matter of urgent importance from time to time which are available on the website of the Ministry of Home Affairs viz <http://mha.nic.in>. Further, 'Police' and 'Public Order' being State subjects, action with respect to maintenance of law and order lies primarily in the domain of the State Governments.

(e): The issue of crime by juveniles is mainly dealt through Juvenile Justice (Care and Protection of Children) Act 2000 which provides for reformatory care in case of children/juvenile in conflict with law. The Ministry of Women and Child Development is implementing a Centrally Sponsored Scheme, namely, Integrated Child Protection Scheme (ICPS) for rehabilitation and reintegration of children in difficult circumstances.

State/UT wise cases registered against juveniles in conflict with law under various cognizable crimes [Indian Penal Code (IPC) and Special & Local Law (SLL)] during 2012-2014

Code	State/UT	2012			2013			2014		
		IPC	SLL	Total	IPC	SLL	Total	IPC	SLL	Total
1	Andhra Pradesh	1593	37	1630	2201	59	2260	871	12	883
2	Arunachal Pradesh	69	0	69	118	0	118	77	4	81
3	Assam	624	9	633	600	24	624	466	21	487
4	Bihar	2345	145	2490	1814	290	2104	4044	327	4371
5	Chhattisgarh	2180	322	2502	1942	251	2193	1611	188	1799
6	Goa	60	2	62	65	2	67	63	1	64
7	Gujarat	1587	462	2049	1606	526	2132	1595	2785	4380
8	Haryana	813	156	969	1002	196	1198	994	47	1041
9	Himachal Pradesh	174	14	188	165	6	171	262	10	272
10	Jammu & Kashmir	56	1	57	100	5	105	100	2	102
11	Jharkhand	253	18	271	328	27	355	145	5	150
12	Karnataka	323	16	339	403	42	445	376	36	412
13	Kerala	526	52	578	723	50	773	1069	134	1203
14	Madhya Pradesh	5446	231	5677	6210	493	6703	6346	166	6512
15	Maharashtra	4570	316	4886	5708	327	6035	5175	232	5407
16	Manipur	3	2	5	3	1	4	20	3	23
17	Meghalaya	90	7	97	140	6	146	120	5	125
18	Mizoram	106	38	144	82	3	85	44	0	44
19	Nagaland	13	0	13	6	2	8	9	1	10
20	Odisha	639	11	650	903	13	916	813	25	838
21	Punjab	166	12	178	274	70	344	253	24	277
22	Rajasthan	1880	95	1975	2104	113	2217	2174	135	2309
23	Sikkim	82	12	94	22	17	39	19	0	19
24	Tamil Nadu	1443	1888	3331	1436	1299	2735	945	604	1549
25	Telangana			0			0	912	19	931
26	Tripura	85	2	87	50	13	63	64	0	64
27	Uttar Pradesh	785	62	847	1070	119	1189	1254	143	1397
28	Uttarakhand	121	54	175	213	18	231	122	3	125
29	West Bengal	588	39	627	683	110	793	1483	83	1566
	TOTAL STATE(S)	26620	4003	30623	29971	4082	34053	31426	5015	36441
30	A & N Islands	8	4	12	7	1	8	13	1	14
31	Chandigarh	78	0	78	79	3	82	116	0	116
32	D&N Haveli	11	0	11	13	0	13	6	0	6
33	Daman & Diu	7	0	7	10	0	10	2	0	2
34	Delhi UT	1144	27	1171	1590	48	1638	1946	23	1969
35	Lakshadweep	0	0	0	0	0	0	1	0	1
36	Puducherry	68	3	71	55	2	57	16	0	16
	TOTAL UT(S)	1316	34	1350	1754	54	1808	2100	24	2124
	TOTAL (ALL INDIA)	27936	4037	31973	31725	4136	35861	33526	5039	38565

Source: Crime in India
